

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 29th June, 2016

No. LJ (A) 272/78/Pt.III/248 - The Governor of Meghalaya is pleased to appoint Smti. N. G. Shylla as Government Advocate to assist the Advocate General and the Additional Advocate Generals, in the High Court of Meghalaya for a period of 1 (one) year with effect from 01.07.2016 or until further order.

The Government Advocate will be entitled to fees as per Office Memorandum LR(B)13/2002/Pt/147 dated 05.09.2013.

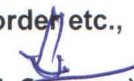


(L.M. Sangma),
Special Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. **LJ (A) 272/78/Pt.III/248** - A, Dated Shillong, the 29th June, 2016.
Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Accountant General, Meghalaya etc., Shillong
3. The Registrar General, High Court of Meghalaya Shillong- 793001.
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. Smti N.G Shylla, Government Advocate High Court of Meghalaya, Shillong.
6. The Treasury Officer, Shillong North/ South Treasury.
7. The Secretary High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. D.E.O. Law Department
11. Guard file.

By order etc.,



(L.M. Sangma),
Special Secretary to the Govt. Of Meghalaya,
Law Department.